

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: February 14, 2014

No. 108 /DR(S)/2014

The word “ Lucknow” mentioned in the Court’s notification No. 55/DR(S)/2014 dated 13.2.2014 be read as “Kanpur Nagar”.

BY ORDER OF THE COURT,

**Sd/-
(PRATYUSH KUMAR)
REGISTRAR GENERAL**

No. 68 / DR (S)/ 2014, Dated: Allahabad: February 14, 2014

In continuation of Court’s endorsement no. 62/DR(S)/ 2014 dated 13.2.2014, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Chairman, Commercial Tax Tribunal, Lucknow.
5. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
- 9.

The name of Sri Jaisheel Pathak, Judicial Member, Commercial Tax Tribunal, Bareilly & Sri Ramesh Tewari, Additional District & Sessions Judge, Bahraich in the Court’s endorsement no. 62/DR(S)/ 2014 dated 13.2.2014 be read as deleted.

10. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Joint Registrar (Inspection), High Court, Allahabad.
14. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Joint Registrar (Budget), High Court, Allahabad.
17. The Joint Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Confidential-B Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon’ble Judges, with the request to place this notification before the Hon’ble Judges sitting at Allahabad & Lucknow for their Lordship’s kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (SERVICES)**